

DIVISION BENCH
COURT - I

S-21

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/125(KB)2023
IA(COMPANIES.ACT)/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	ASHOK SAHU VS ASHOK SECURE BROADBAND NETWORK PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Shruti Singhania, PCS] For the Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter on **17/05/2024**.

Court Officer